

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 412/2017
O.A No. 263/2017**

New Delhi, this the 15th day of December, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Sh.Avinash Chandra Singh (OBC),
S/o Sh. Surendra Singh,
R/o Village Batrouly,
Post-Kishundeopur,
Fazilnagar, Dist.-Kushinagar-274401,
Aged about 23 years.
2. Sh.Himanshu Patel (OBC),
S/o Sh. Prakash Narayan,
R/o H.No.307, Sector-4,
Shastri Nagar, Meerut,
Uttar Pradesh-250004,
Aged about 25 years.
3. Sh. Utkarsh Yadav (OBC),
S/o Sh. Naresh Chandra Yadav,
R/o Village-Udaipur, Post-Ranipur,
Manipuri, Uttar Pradesh.
Aged about 26 years.
4. Sh. Prashant Kushwaha (OBC),
S/o Sh. Harendra Kushwaha,
R/o Village-Bishunpura,
Post-Tamkuhiraj, Kushinagar,
Uttar Pradesh-274401,
Aged about 25 years.
5. Sh. Jay Prakash Saroj (SC),
S/o Sh. Ram Palat Saroj,
R/o Village-Kasaipur,
P/o-Bhua Pathkhauli,
Dist-Sultanpur, Uttar Pradesh-222303,
Aged about 25 years.Petitioners

(By Advocate : Mr. Jatin Parashar for Mr. Ajesh Luthra)

Versus

1. Sh. Rajiv Rai,
Secretary, Union of India,

Department of Personnel & Training,
Ministry of Personnel, Public Grievance & Pension,
North Block, New Delhi.

2. Sh. Ashim Khurana, Chairman,
Staff Selection Commission (Headquarter),
Block No. 12, CGO Complex,
Lodhi Road, New Delhi-110 003. ...Respondents

(By Advocate : Mr. Gyanendra Singh)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J) :

Learned counsel for the respondents states that they have already complied with the order of this Tribunal, to which the learned proxy counsel for the petitioners agreed.

2. Accordingly, the C.P. is dismissed. Notices issued to the alleged contemnors are discharged.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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